

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.02.2023

ORDER NO. 28 of 2023

Hon'ble President is pleased to partially modify the roster order no. 24 of 2023 for **CESTAT, Ahmedabad** from **13.02.2023** to **03.03.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.02.2023 to 03.03.2023	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 13.02.2023 to 03.03.2023	Mr. Raju, Hon'ble Member (Technical) and Mr. Somesh Arora, Hon'ble Member (Judicial)	Customs Division Bench matters

Note:

1. Whenever any Member of Division Bench is unavailable, the other Division Bench will hear both the lists and the other Member will sit in Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.02.2023

ORDER NO. 29 of 2023

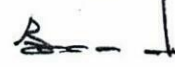
Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for **CESTAT, New Delhi** on **13.02.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 13.02.2023 At 2:30 p.m.	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part heard matter in E/53356 of 2018 M/s Agro Phos India Ltd. vs. Commissioner of CCE, Indore

Note:

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By Order


(Bineesh Kumar K. S.)
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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.02.2023

ORDER NO. 30 of 2023

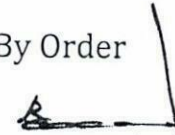
Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for **CESTAT, New Delhi** on **16.02.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 16.02.2023 At 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	E/ROM/50653/2022 in Appeal No. E/50093 M/s Pegasus Pharmaco India Pvt. Ltd. vs. Commissioner. CGST- Dehradun

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar